

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

102. I.A. 3043/2024 (12(A))

In

C.P. (IB)/1364(MB)2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **10.07.2024**

NAME OF THE PARTIES: J. S. Enterprises
VS
Karthik Nirman Pvt. LTD.

Appearance:

For Applicant : Adv. Mily Ghoshal a/w Ritika Vijan.

For liquidator/Respondent : Adv. Geeta Lundwani

SECTION 09 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Learned Counsel for Liquidator seeks time to file reply. Let the reply be filed
within two weeks. List this matter on **21.08.2024**.

Sd-

CHARANJEET SINGH GULATI
Member (Technical)
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Sd-

LAKSHMI GURUNG
Member (Judicial)